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Title: The Minister of State in the Ministry of External Affairs made a statement pertaining to an official in the High Commission of India in Islamabad.

MADAM SPEAKER: Statement by Minister, Shrimati Preet Kaur.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): Madam Speaker, I rise to inform this august House that as a result of our counter intelligence efforts we had reason to believe that an official in the High Commission of India in Islamabad had been passing information to the Pakistan Intelligence Agencies. The position occupied by the official did not involve access to highly classified material. The official is now cooperating with us in our inquiries. At this stage, for national security reasons, it is not possible to divulge more detail about the information that may have been compromised or to comment on this case as our investigations are continuing. ...(*Interruptions*)

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...(*Interruptions*)

MADAM SPEAKER: Don't level charges. No allegations, please. No charges.

...(*Interruptions*)

MADAM SPEAKER: Rest of the matters of Urgent Public Importance will be taken up at the end of the day.

Hon. Members, there shall be no lunch-break today.

...(*Interruptions*)

MADAM SPEAKER: Just a minute, I have an announcement to make.

Matters under Rule 377 shall be laid on the Table of the House. Hon. Members are requested to send slips immediately, as per practice.

...(*Interruptions*)